

ITEM NO.15+51

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).588/2024

MANEKA SANJAY GANDHI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.208704/2024-STAY APPLICATION and IA No.208705/2024-EXEMPTION FROM FILING O.T.)

WITH

Item No.51

Civil Appeal No(s). 10644/2024

(FOR ADMISSION and IA No.215604/2024-EX-PARTE STAY and IA No.215606/2024-EXEMPTION FROM FILING O.T.)

Date : 20-09-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Sidharth Luthra, Sr. Adv.  
Ms. Supriya Juneja, AOR  
Mr. Aditya Singla, Adv.  
Mr. Mihir Joshi, Adv.  
Mr. Udbhav Sinha, Adv.  
Mr. Siddharth Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

1. Learned senior counsel for the petitioner seeks and is granted one week's time to further assist the Court.
2. Post the matters for consideration on 30.09.2024.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR